

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CP 109 (ND)/2015

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.11.2017

NAME OF THE COMPANY: Sh. Sanjeev Jain & Anr. Vs. M/s Angel Buildcon Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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	For the Petitioner:	Mr. Rajnish Sinha, Advocate Mr. Sumit Malhotra, Advocate		
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	For the Respondent:	Mr. H.L. Tikku, Sr Advocate with Mr. P.K. Mittal, Advocate		
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ORDER

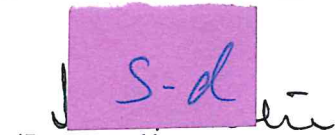
Reply has been filed by the Respondent.

To come up for final arguments on the date already fixed i.e. 12th

January 2018.✓



(S. K. Mohapatra)
Member (T)



(Ina Malhotra)
Member (J)